

Aerial spray in Gujarat

1189. SHRI FADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have placed at the disposal of Gujarat State any aircraft or helicopters for aerial spray ;

(b) if so, the number of aircraft and helicopters; and

(c) the total area covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :

(a) No, Sir The Government of Gujarat, however, requisition aircraft from the Aerial Unit of the Government of India whenever needed. They can also draw upon the fleet of agricultural aircraft available in the private sector. They have not made any proposal to have any aircraft of their own for agricultural aviation purposes.

(b) and (c) Do not arise.

Variable Dearness Allowance Paid in Collieries in Raniganj, Asansol Coal Belt

1190. SHRI ROBIN SEN: will the Minister of LABOUR AND REHABILITATION be pleased to state the names of the collieries who are paying Rs. 1.53 Rs. 1.6 and Rs. 1.86 as Variable Dearness Allowance respectively in Raniganj, Asansol, coal belt ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) :

A statement is laid on the table of the house. [Placed in Library. See No. LT-296/71]

Abolition of Recruitment Through Coalfield Recruiting Organisation

1191. SHRI ROBIN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) Whether any decision was taken in the Tri-partite meeting held on the 21st December, 1963 to abolish recruitment through Coalfield Recruiting Organisation (CRO); and

(b) if so, the steps Government propose to take to implement the decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) No final decision to stop recruitment through the Coalfield Recruiting Organisation was taken at the meeting.

(b) Does not arise.

Gratuity Scheme for Colliery Workers

1192. SHRI ROBIN SEN: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have enacted any scheme of gratuity for colliery workers

(b) if so, the salient features of the scheme, and

(c) the time by which the gratuity scheme is going to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) to (c) The proposal is under consideration.

Problems Faced by Labour in Barauni Industrial Belt

1193. SHRI ROBIN SEN Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government are aware of the problems faced by the Labour in Barauni industrial belt, which is causing great unrest among the workers;

(b) if so, what are those problems and

(c) the steps Government are taking to remedy the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA)

(a) to (c) The matter falls essentially in the State spheres

ECAFE Report and Workers Wages

1194 SHRI A. K. SAHA Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have taken note of the report of ECAFE which held its 27th session at Manila on April 20, 1971 which recommended that workers must be paid more in Asian Countries and urgent steps taken for more equitable distribution of national wealth, and

(b) if so the steps Government are taking to implement the U. N. expert Body's findings.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) (a) and (b) Government has taken note of the ECAFE Report which *Inter alia* emphasised blending of economic growth with social justice including progressive reduction in income disparities, wider employment opportunities, better sharing of benefits of development, improved social services, etc for all sections of the society. Government's policies, already accepted and being implemented, are also aimed at the same goals.

बिहार सरकार का रोजगार सबंधी नीति के बारे में ज्ञापन

1195. श्री रामावतार शास्त्री. क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या यह सच है कि बिहार सरकार ने एक ज्ञापन सरकार को प्रस्तुत किया है जिसमें केन्द्र सरकार की रोजगार सबंधी नीति के दोषों पर प्रकाश डाला गया है,

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं, और

(ग) उम पर सरकार की प्रतिक्रिया क्या है ?

भ्रम और पुनर्वास मंत्रालय में उप-मंत्री (श्री बाल गोविन्द वर्मा) : (क) और (ख) सम्भवतः यहाँ देहाती क्षेत्रों में नियुक्त भ्रमर जुटाने हेतु निर्धारित केन्द्रीय सरकार के विशेष कार्यक्रम का उल्लेख किया गया है। बिहार सरकार का सुझाव आया है कि इस योजना के अधीन धन राशि का विनियतन विकास खण्डों की संख्या और जिलों में देहाती आबादी को ध्यान में रखकर किया जाना चाहिये न कि समान रूप में प्रत्येक जिले के लिये 12.50 लाख रुपये की दर से जैसा कि योजना में निर्दिष्ट है।

(ग) मामल पर विचार किया जा रहा है।

क्षेत्रीय भविष्य निधि अधिकारी

1196. श्री रामावतार शास्त्री : क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या क्षेत्रीय भविष्य निधि अधिकारी देश के सभी राज्यों में कार्य कर रहे हैं,

(ख) यदि हाँ, तो इस प्रत्येक राज्य में जहाँ भविष्य निधि अधिनियम लागू है इस प्रकार के संस्थानों तथा उनमें कार्य करने वाले कर्मचारियों की संख्या क्या है .-

(ग) क्या दूसरे राज्यों की तुलना में बिहार में ऐसे समस्त संस्थानों में से कर्मचारी भविष्य निधि अधिनियम के अन्तर्गत आने वाले औद्योगिक और वाणिज्यिक